

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH: 'E' NEW DELHI**

**BEFORE SHRI R. K. PANDA ACCOUNTANT MEMBER
AND
MS SUCHITRA KAMBLE, JUDICIAL MEMBER**

**I.T.A. No. 3709/DEL/2011 (A.Y 2001-02)
I.T.A. No. 3710/DEL/2011 (A.Y 2002-03)
I.T.A. No. 3711/DEL/2011 (A.Y 2003-04)
I.T.A. No. 3712/DEL/2011 (A.Y 2004-05)
I.T.A. No. 3713/DEL/2011 (A.Y 2005-06)
I.T.A. No. 3714/DEL/2011 (A.Y 2006-07)
(THROUGH VIDEO CONFERENCING)**

M/S Areva T & DSA, France 1 (Now known as Alstom Grid SAS, Place De La Couple 92 084, Paris La Defense, France (APPELLANT)	Vs	Assistant Director of Income Tax, Circle-1(1), International Taxation, New Delhi (RESPONDENT)
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Appellant by	Rahul Sateija, Advocate
Respondent by	Dr. Gaurav Pundir, Sr. DR

Date of Hearing	29.09.2021
Date of Pronouncement	29.09.2021

ORDER

PER R. K. PANDA, AM

These six appeals are filed by the assessee against the orders dated 22/09/2010 passed by DRP, New Delhi for assessment years 2001-02 to 2006-07 respectively.

2. Before us, the Ld. AR submitted that the assessee has moved an application dated 21.01.2021, to resolve the pending issue through Direct Tax "Vivad se Vishwas Scheme" (VSV) Act, 2020, and has filed Declaration Form No. 1 & 2 and received Form No. 3 dated 05/1/2021.

3. In view of the aforesaid facts and after considering the submissions of the assessee, we dismiss the appeals of assessee as withdrawn subject to a caveat that in case the dispute relating to tax arrears for the captioned assessment years are not ultimately resolved in terms of the aforesaid Act, the assessee shall be at liberty to approach the Tribunal for reinstatement of the appeal and the Tribunal shall consider the same. The appeals of the assessee's are dismissed as withdrawn.

4. In the result, all the appeals of the assessee's are dismissed.

**Order pronounced in the Open Court on this 29th Day of September, 2021
in presence of both the parties.**

**Sd/-
(SUCHITRA KAMBLE)
JUDICIAL MEMBER**

**Sd/-
(R. K. PANDA)
ACCOUNTANT MEMBER**

Dated : 29/09/2021

*R. Naheed **

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR
ITAT NEW DELHI

